

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Compensation Application No.150 of 1999

In the matter of:

Wasan Exports Pvt. Ltd.

...Applicant

Vs.

Canara Bank & Ors.

...Respondents

Appearance: Ms. Mansi Sood, Advocates with Mr. Pradeep Wasan,
witness.

Mr. Rajesh Kr. Gautam and Ms. Khushboo Aggarwal,
Advocates for Respondent No.1.

Mr. Mahesh Kasana with Ms. Aprana Rohatgi Jain,
Advocates for Respondent No.2.

27.02.2019

Today, the case is listed for cross-examination of the Applicant's
witness.

Cross-examination by Respondent No.1 is concluded.

Put up the case on 28.02.2019 at 02:00 PM for cross-examination by
Respondent No.2.

**[Peeush Pandey]
Registrar**